

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated: 4 January 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Transmission Corporation of Andhra Pradesh & Ors. Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan,
Ms. Swapna Seshadri &
Mr. Ishan Mukherjee

Counsel for the Respondent(s) : Mr. K.V. Balakrishnan
Mr. K.V. Mohan for R-1
Mr. Matrugupta Mishra
Mr. Tabrez Malawat for R-2

ORDER

Mr. Anand K. Ganesan, learned counsel for the appellant has argued for some time.

Post this Appeal for remaining arguments of the parties on **23rd February, 2016.**

(T. Munikrishnaiah)
Technical Member
ss/rkt

(Justice Surendra Kumar)
Judicial Member

